- III A copy each (in English and Hindi) of the following papers:
 - (i) (a) Annual Accounts of the Securities and Exchange Board of India, Mumbai, for the year 2001-2002, under sub-section (4) of section 15 of the Securities and Exchange Board of India Act, 1992.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
 - (ii) Action Taken Report on the Report of the Joint Parliamentary Committee on Stock Market Scam and Matters relating thereto.
 - (iii) Statement by Government on the Action Taken Report on Joint Parliamentary Committee Recommendations. [Placed in Library. See No. L.T. 7610/03]

Report and Accounts (2000-01) of the Eastern Zonal Cultural Centre, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CULTURE (SHRIMATI BHAVANABEN DEVRAJBHAI CHIKALIA): Sir, I lay on the Table a copy each On English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Eastern Zonal Cultural Centre, Kolkata, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 7635/03]

Report and Accounts (2001-02) of the Kandla Dock Labour Board and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIP KUMAR MANSUKHLAL GANDHJLLSir, I lay on the Table :-